

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3241/2007

(From the judgement and order dated 29/09/2006 in AA No. 26/2006
HIGH COURT OF A.P AT HYDERABAD)

of The

P. SHAILAJA & ORS.

Petitioner(s)

VERSUS

M. NARENDER REDDY & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 11/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s) Mr. Jaideep Gupta, Sr. Adv.
Ms. K. Radha Rani, Adv.
Mr. Praveen K. Pandey, Adv.
Mr. P. Vijaya Kumar, Adv.
Mr. D. Mahesh Babu, Adv.

For Respondent(s) Mr. P.S. Narasimha, Adv.
Mr. Shekhar G. Devasa, Adv.
Mr. Roshmani, Adv.
Mrs. Mandakini, Adv.
Mr. Dinesh Kumar Garg, Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted.

Hearing expedited.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master